135

academically autonomous and prescribes its own courses of study. However, the UGC has issued guidelines for restructuring of courses at the first degree level which inter-alia provide for foundation courses. The foundation courses, amongst others cover study of the history of freedom movement in India, including national integration, social and cultural history of India etc.

Nutrition and Child **Development**

- 603. SHRI P. UPENDRA: Wall the RESOURCE Minister of HUMAN DEVELOPMENT be pleased to state:
- (a) whether the President of the Nutrition Foundation of India has suggested to create a central nodal agency Under the charge of the Prime Minister for nutrition and child development; and
- (b) if so, what is the 'response of Government to this suggestion?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND **CHILD** DEVELOPMENT (SHRIMATI BASAVA RAJESHWARI): (a) Yes Sir. The President of the Nutrition Foundation of India has suggested the creation of a central nodal agency under the charge of the Prime Minister for Nutrition and Child Development In his 9th John Barnabas Memorial Lecture entitled "Child Care in India; Emerging Challenges" organised by the National Institute of Public Cooperation and Child Development in Delhi on 29.3.93.

(b) A National CMidren's Board already exists with Prime Minister as President and is a National Forum for planning, reviewing and coordinating various servlices for meeting the needs of the children.

Identification of Sports talents in schools

604. SHRI V. HANUMANTHA RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

to Questions

- (a) whether any effort has made to locate and identify talent in schools for training for various Olym pic Sports events; and
 - (b) (if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT YOUTH AFFAIRS AND SPORTS) WITH ADDITIONAL **CHARGE** OF THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK). (a) Government, through the Schemes of Sports Authority of India e.g. National Sports Talent Contest Schewie (NSTC), Sports Project Development Area Scheme (SPDA) and Army Boys Sports Companies (ABSC), scout and nurture talent available in schools sector in the following Olympics disciplin es:-

Archery, Athletics Badminton, Boxing, CycMng. Football, Gymnastics, Hockey, Judo, Swimming, Table Tennis and Wrestling.

(b) The details are given below: —

National Sports Talent Contest Scheme (NSTC): This scheme is meant to scout and nurture school children' in the age group of 8 to 12 years. The selected children are admitted to Adopted Schools and given free board, lodging education, training and sports kit and also provided medical care and insurance cover. 1014 children are presently under training in 54 adopted schools.

Sports Project Development Area Scheme (SPDA)

This scheme covers schools children of the age group of 8 to 14 years. The

selected children are provided facilities of free board lodging, education sports kit, training, insurance, medical covey etc., as are provided in the NSTC Scheme. 681 children are presently undergoing training under this scheme in 31 centres.

Army Boys, Sports Companies (ABSC); This is an extension of NSTC scheme to raise Army Boys Sports Companies in collaboration with the Army authorities. Under this scheme, children in the age group of 8 to 14 years are covered. The facilities provided to NSTC students are extended to the students selected under the scheme. 13 Army Boys Sports Companies have already been established so far and total number of children presently under this scheme are 470.

साक्षरता कार्यक्रमों के लिये राज्यों को अमुदान दिया जाना

605. श्री शंकर वयाल सिंह : क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले दो वर्षों के दौरान विभिन्न राज्यों को साक्षरता कार्यक्रमों के निये कुल कितनी धनराधि दी गई;

- (ख) इन राज्यों ने उक्त धनराशि किस प्रकार खर्च की :
- (ग) क्या सरकार को स्नावंदित धनराशियों के दुरुपयोग के संबंध में कोई शिकायत मिली है ; श्रीर
- (घ) यदि हां, तो इसका क्यौरा क्या हैं भ्रौर सरकार ने इस संबंध में क्या कार्यवाही की है ?

मानव संसाधन विकास मंत्रालय (शिक्षा और संस्कृति विभाग) में उप-मंत्री (कुमारी शैलजा) : (क) ग्रीर (ख) राज्य सरकारों तथा संघ शासित प्रशासनों को निम्नलिखित तीन केन्द्रीय प्रायोजित योजनाश्रों के अन्तर्गत ग्रनुदान मुक्त किये जाते हैं:—

- (i) ग्रामीण कार्यात्मक साक्षारता परियोजनाएं
- (ii) उत्तर साक्षरता तथा सतत शिक्षा।
- (iii) प्रशासनिक ढांचे को सुदृद्ध बनाना ।

उपरोक्त योजनाम्रों के म्रन्तर्गत पिछले दो वर्षों के दौरान मुक्त की गई मनु-दानों की राशि संलग्न विवरण में दी गई है। [नीवे देखिये]

विवरण

धुर्हे के हुन सालरता कार्यक्रम के लिये राज्यों को दिये गये अनुसन

(लाख रु० में)

क सं	राज्य/संघ मासित प्रदेश	मुक्त की गई ।	मुक्त की गई धनराशि	
		1991-92	1992-93	
, 1 .	माध्र प्रदेश	177.15	110.32	
2.	ग्ररूणाचल प्रदेश	23.79	11.07	
3.	धसम	161.62	39,44	
4.	विहार	334.96	110,94	
5.	गोवा	0.30	5, 29	